## Safety of pipelines from Iran

2781. SHRI SUDARSHAN AKARAPU: SHRI YADLAPATI VENKAT RAO: DR. ALLADI P. RAJKUMAR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the proposed Indo-Iran Gas pipeline project has been held up due to the tension on the Line of Control; and
- (b) if so, the action taken to safeguard the energy transit and regional pipelines in the Persian Gulf and the Indian Ocean to ensure the security of energy pipelines?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) and (b) No, Sir. Under bilateral cooperation, Indo-Iran Joint Committee constituted a Joint Technical Sub-Committee to assist it to explore all the options to import natural gas from Iran. The Joint Committee has decided to undertake an offshore feasibility study for laying of pipeline from Iran to India outside the Exclusive Economic Zone (EEZ) of Pakistan.

## Waiver of excise duty on LNG

2782. SHRI K. RAMA MOHANA RAO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Bhure Lal Committee has recommended for waiving of excise duty on LNG and lowering tax on diesel;
- (b) if so, the details of the recommendations made by the Committee; and
- (c) what action Government have taken or proposed to take on the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) No, Sir.

(b) and (c) Do not arise in view of reply to part (a) above.